

1	2
3. Gujarat	1.50
4. Haryana	—
5. Maharashtra	49.00
6. Mysore	16.50
7. Orissa	6.00
8. Rajasthan	5.00
9. Uttar Pradesh	1.50
10. Nagaland	0.50
11. Tripura	0.50
12. West Bengal	5.04
13. Jammu and Kashmir	0.50
14. Madhya Pradesh	—

SUGAR PRODUCTION IN THE COUNTRY

1862. SHRI SUNDAR MANI PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether as a result of partial decontrol of revision of the cane prices policy there is any improvement in the availability of sugar in the current season:

(hi if not, the reasons thereof: and

the steps being taken by Government to ensure adequate supply of sugar and at reasonable prices to the consumers ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) and (b). Yes, Sir. The production of sugar this year as on the 15th March 1973 is 30.19 lakh tonnes, as against the production of 25.84 lakh tonnes on the corresponding date last year.

(c) Seventy per cent of the production is being requisitioned by the Government at notified prices, principally for distribution to the public, at the uniform retail price of Rs. 2.15 per kilogram.

IMPORT OF FOODGRAINS

1863. SHRI SANAT KUMAR RAHA : Will the Minister of AGRICULTURE be pleased to state whether any foodgrains has been imported not on commercial basis but as gift or on the basis of some contracts of exchange?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHB SHINDE): During 1973, no foodgrains

have been imported as gift or on contract exchange basis.

गंगा में नौवहन

1864. श्री जगदम्बी प्रसाद यादव :

क्या नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों के दौरान नदी-परिवहन में हुई प्रगति का व्यौरा क्या है और गंगा में जहाँ तक नौवहन हो सकता है वहाँ तक नौवहन कब तक संभव हो जाएगा और

(ख) कितने प्रतिशत घाटों पर सरकार की प्रबन्ध व्यवस्था है और कितने घाटों का प्रबन्ध गैर-सरकारी टेकेदारों को दिया गया है और गंगा नदी पर इस का कितना प्रभाव पड़ा है ?

t [NAVIGATION IN THE GANGES

1864. SHRI J. P. YADAV : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the details of the progress made so far in river navigation during the last three years and by when the navigation would be possible in the Ganges to its farthest end; and

(b) the percentage of ghats which are managed by Government and the number of those ghats which have been given for management to private contractors and how far it has effected the river Ganges ?

नौवहन और परिवहन मंत्रालय में राज्य

मंत्री (श्री एम्. बी. राणा) : (क) 10 नवम्बर, 1971 से गंगा में पटना और गाजीपुर के बीच प्रयोगात्मक एवं संवर्धनात्मक नदी सेवा शुरू की गई। बाद में जूलाई 1972 से यह सेवा चतुार तक बढ़ाई गई है। इस सेवा को और आगे तक अर्थात् कलकत्ता तक बढ़ाने के प्रश्न पर गंगा को भागीरथी से मिलाने वाले फराका बांध

[f]] English translation.

योजक नहर के पूरे हो जाने के बाद विचार किया जायेगा।

(ख) संबंधित राज्य सरकारों से सूचना एकत्रित की जा रही है और प्राप्त होने पर उसे सभा पटल पर रख दिया जायेगा।

[THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA): a) An experimental river service was started between Patna and Ghazipur on the Ganga with effect from the 10th November, 1971. This service has subsequently been extended upto Chunar since July, 1972. The extension of extending this service to the farthest end i.e. upto Calcutta will be considered after the completion of the Farakka Barrage link canal connecting Ganga with Bhagirathi.

(b) Information is being collected from the concerned State Governments and will be laid on the Table of the House on receipt.]

ग्रामीण तथा शहरी क्षेत्रों में मकानों का निर्माण

1865. क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों के दौरान ग्रामीण तथा शहरी क्षेत्रों में मकानों के निर्माण में कितनी प्रगति हुई और इन क्षेत्रों में अभी भी मकानों की कितनी कमी है ;

(ख) क्या सरकार यह सुनिश्चित करने के लिए कोई योजना बना रही है कि ग्रामीण क्षेत्रों में मकानों का निर्माण योजनाबद्ध ढंग से किया जाए जिसके अंतर्गत प्रथम चरण में आदिवासी तथा हरिजनों के लिए और तत्पश्चात् पिछड़े वर्गों से संबंधित लोगों के लिए मकान बनाए जाएं और

(ग) पांचवीं पंचवर्षीय योजना काल में इस संबंध में क्या प्रबंध किए जाएंगे ?

CONSTRUCTION OF HOUSES IN RURAL AND URBAN AREAS

1865. SHRI J. P. YADAV : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the progress made in the construction of houses in rural and urban areas in the country during the last three years and the extent of shortage still existing in this field in these areas;

(b) whether Government is formulating a scheme to see that there is a planned construction of houses in the rural areas, in the first phase for the Adivasi and Harijans and thereafter for the people belonging to the backward classes; and

(c) the arrangements which are to be made in this regard during the Fifth Five Year Plan period ?]

निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री ओइम मेहता) :

(क) विभिन्न राज्य सरकारों तथा संघ क्षेत्रों से प्राप्त रिपोर्टों के अनुसार, निर्माण और आवास मंत्रालय द्वारा आरंभ की गई विभिन्न सामाजिक आवास योजनाओं के अंतर्गत 1971-72 को समाप्त हुए 3 वर्षों की अवधि में ग्रामीण तथा नगरीय क्षेत्रों में उन द्वारा 86,000 से अधिक रिहाइशी मकानों का निर्माण किया गया था। इसके अतिरिक्त, इसी अवधि में, दिल्ली विकास प्राधिकरण द्वारा लगभग 14,400 आवासीय एककों के निर्माण की सूचना मिली है। 1970 में स्थापित किए गए आवास तथा नगर-विकास निगम ने भी राज्यों में विभिन्न श्रेणियों के 42,224 रिहाइशी मकानों के निर्माण के लिये और 20,000 प्लॉटों के विकास हेतु 52 करोड़ रुपये से अधिक राशि के ऋण स्वीकृत किये हैं। परियोजनाएं कार्यान्वयन के विभिन्न चरणों में हैं।

हाल ही में एक अनुमान के अनुसार 1971 में चल रही आवास की पिछली कुल अनुमानित कमी लगभग 240